

Madhya Pradesh proposal to use Sal forest for the Bodhghat Project

484. SHRI SURESH PACHOURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Madhya Pradesh Government had submitted a proposal for the use of nearly six thousand hectares of the best sal forests in that State for the Bodhghat Project;

(b) whether it is a fact that earlier the State Government had reported that nearly 43 lakh trees would have to be destroyed for the project, which number they have reduced now; and

(c) if so, whether Government propose to verify the discrepancy in the two reports of the State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI):

(a) to (c) Yes, Sir.

Action taken against Central Government Employees in Assam

485. SHRI NAGEN SAIKIA: Will the PRIME MINISTER be pleased to state:

(a) the number of Central Government employees in Assam against whom action was taken for their support to the Assam movement;

(b) how many of them have been reinstated in accordance with clause 14(a) of the Assam Accord;

(c) whether it is a fact that in most of such victimisation cases the reasons for victimisation were shown as other than their support to the movement; and

(d) what steps Government propose to take to reinstate the remaining persons?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI): (a) to (b) Necessary information is being collected and will be laid on the Table of the House.

Infiltration of Bangladeshi Nationals into the Border District of Bihar

486. SHRI PRAVATHANENI UPENDRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a large-scale infiltration of Bangladesh nationals into the border districts of Bihar;

(b) whether it is also a fact that more than ten lakh Bangladeshis have infiltrated into the Purnea district alone; and

(c) if so, what action is being taken by Government to stop this large-scale infiltration of Bangladeshi nationals into Bihar?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): (a) to (c) No district of Bihar borders Bangladesh. However on account of considerable length of Indo-Bangladesh border, intrusion from Bangladesh through West Bengal into various States including Bihar, cannot be ruled out. Some Bangladeshis may have infiltrated into the district of Purnea also. State Government has standing instructions to expel, push back Bangladeshi infiltrants as soon as they are detected. Moreover, number of Border Out Posts has been increased, sophisticated gadgets have been provided and Mobile Task Force has been augmented and action is being taken to further augment the Border Security Force.

Utilisation of the Funds Sanctioned for Creation of posts in Pondicherry

487. SHRI V. NARAYANASAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how much amount of the sanctioned funds for the Union Territory of Pondicherry for the creation of posts has been utilised by the departments for the purpose and how much amount was diverted or transferred for the purchase of furniture, vehicles and other items during 1983-84, 1984-85 and 1985-86; and

(b) whether the Union Territory of Pondicherry has surrendered any amount